

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 321/2001

(A)

New Delhi, this the 16th day of March, 2001

Hon'ble Shri Govindan S. Tampl, Member (A)

Shri Som Dutt
S/o Shri Hari Ram
R/o-77/6, MES Colony
Pinto Park, AF Station,
Palam Delhi Cantt - 10

...Applicant.

(By Advocate : Shri A.K.Trivedi)

V E R S U S

1. Union of India : Through
Secretary
Ministry of Defence
South Block, New Delhi.

2. Garrison Engineer (North)
Air Force, Palam,
Delhi Cantt-110010.

3. Air Officer Commanding
Air Force Station
Palam, Delhi Cantt 110010.

...Respondents

(By Advocate : Ms. Meenu Mainee)

O R D E R (ORAL)

Hon'ble Shri Govindan S. Tampl, Member (A)

Shri A.K.Trivedi, counsel for the applicant
requests that he may be granted permission to withdraw
the OA unconditionally.

2. The same is granted and the OA is
dismissed as withdrawn.

(Govindan S. Tampl)
Member (A)

/vikas/